## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 255/16	TP 106/17	For clarification	433( e) / 433(f)	Organic Industries Pvt. Ltd. Vs Tejkamal Pharmaceuticals Pvt. Ltd.

SL. NAME (IN CAPITAL)

NO.

**SIGNATURE** 

& PHONE NUMBER

REPRESENTATION TO WHOM

Smt. RAMANATHAN BHUVANESAWARI APPLICANT

## ORDER

R.P is present. She has filed the Application u/s 66 of I & B Code. She has submitted documents today. Registry is directed to verify the documents and put up a Note. List it on 02/02/2018.

Member (T)

Member (J)